

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU**

CAUSE LIST DATED: 05.12.2020

1ST SESSION AT 11.00 AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S. 982/2008	21) O.S. 76/2006
2) O.S.1118/2009	22) O.S. 1510/2006
3) O.S. 1612/2012	23) MISC. 42/2006
4) O.S. 1018/2014	24) O.S. 1318/2006
5) O.S. 1264/2015	25) O.S. 716/2009
6) O.S. 1110/2016	26) O.S. 42/2010
EVIDENCE	27) O.S. 830/2011
7) O.S 642/2007	28) O.S. 836/2011
8) O.S 1132/2007	29) FDP. 7/2012
9) O.S. 522/2008	30) O.S. 900/2012
10) O.S. 198/2016	31) O.S. 956/2012
11) O.S 378/2016	32) EX. 18/2012
12) O.S 886/2016	33) O.S. 874/2014
13) O.S 1058/2016	34) O.S. 386/2018
14) O.S 1082/2016	35) O.S. 1418/2018
15) O.S. 1146/2016	36) O.S. 1418/2019
16) O.S. 1168/2016	37) O.S. 226/2020
17) O.S. 1060/2007	38) O.S 352/2020
18) O.S. 794/2013	JUDGEMENT
19) O.S. 326/2014	39) O.S. 1782/2013
20) O.S. 218/2018	ORDERS
	40) O.S. 1100/2020

12/12/2020
II Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 28.09.2020 issued by Hon'ble High Court of Karnataka.

III Additional Civil Judge, Bengaluru Rural District, Bengaluru

Cause List of 05.12.2020

1 st Session 11.00 am		2 nd session 2.45 PM	
Sl. No.	Case No.	Sl. No.	Case No.
HEARING		HEARING	
01	O.S. 817/2013	01	O.S. 987/2014
02	O.S. 1207/2013	02	O.S. 1053/2014
03	O.S. 536/2018	03	O.S. 1185/2015
04	O.S. 1547/2019	04	O.S. 69/2017
05	O.S. 221/2020	05	O.S. 537/2017
06	O.S. 525/2011	06	O.S. 205/2018
07	O.S. 605/2011	07	O.S. 271/2018
08	O.S. 1061/2011	08	O.S. 1645/2019
ARGUMENTS		ARGUMENTS	
09	O.S. 895/2012	09	O.S. 673/2009
10	O.S. 273/2014	10	O.S. 261/2011
11	O.S. 379/2016	11	O.S. 787/2012
12	O.S. 1125/2005 to 1129/2005	12	O.S. 669/2015
EVIDENCE		EVIDENCE	
13	O.S. 953/2009	13	O.S. 327/2016
14	O.S. 993/2018	14	O.S. 163/2016
15	O.S. 521/2018	15	O.S. 105/2016
16	O.S. 377/2019	16	O.S. 1485/2015
17	O.S. 755/2016	17	O.S. 895/2014
18	O.S. 751/2016	18	O.S. 551/2014
19	O.S. 735/2016	19	O.S. 451/2014
20	O.S. 641/2016	20	O.S. 447/2014

Wm
4/12/2020

III Additional Civil Judge,
Bengaluru Rural District
Bengaluru